

श्री मधु लिमये : मेरी मजबूरी है। मंत्री महोदय ऐसा व्यवहार करते हैं कि विशेषाधिकार भंग की नोटिसें देनी ही पड़ती हैं।

13.18 hrs.

#### PAPERS LAID ON THE TABLE

##### AMENDMENTS TO MOTOR VEHICLES RULES OF KERALA AND ANDAMAN AND NICOBAR ISLANDS

The Minister of State in the Ministry of Transport and Aviation (Shri Poonacha): On behalf of Shri N. Sanjiva Reddy:

I beg to lay on the Table—

(1) (i) A copy of Notification S.R.O. No. 25/66, published in Kerala Gazette dated the 1st February, 1966, making certain amendments to the Kerala Motor Vehicles (Taxation of Passengers and Goods) Rules, 1963, under sub-section (4) of section 20 of the Kerala Motor Vehicles (Taxation of Passengers and Goods) Act, 1963, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala.

(ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-6769/66.]

(2) (i) A copy each of the following Notifications making certain amendments to the Andaman and Nicobar Islands Motor Vehicles Rules, 1939, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939:—

(a) Notification No. 8/F. No. 68/175/165-Pub. published in Andaman and Nicobar Gazette dated the 27th January, 1966.

(b) Notification No. 78/66/68-332/66-J published in Andaman

and Nicobar Gazette dated the 4th July, 1966.

(ii) A statement showing reasons for delay in laying the Notification mentioned at (i): (a) above. [Placed in Library. See No. LT-6770/66].

##### NOTES REFERRED TO IN THE STATEMENT MADE BY THE MINISTER OF FOOD ETC. ON 10TH AUGUST, 1966

The Minister of Food, Agriculture, Community Development and Cooperation (Shri C. Subramaniam): I beg to lay on the Table copy of the notes referred to in the statement made by me in the House on the 10th August, 1966. [Placed in Library. See No. LT-6771/66].

Shri Surendranath Dwivedy (Kendrapara): This should be circulated, because on that day his statement has also been circulated.

Mr. Speaker: All right, I will.

##### NOTE GIVEN BY THE MINISTRY OF E. A. TO THE CHINESE EMBASSY

The Minister of External Affairs (Shri Swaran Singh): I beg to lay on the Table a copy of note given by the Ministry of External Affairs, New Delhi to the Embassy of China in India, on the 11th August, 1966. [Placed in Library. See No. LT-6772/66].

##### ANNUAL REPORT OF FOOD CORPORATION OF INDIA

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): On behalf of Shri P. Govinda Menon I beg to lay on the Table a copy of the Annual Report of the Food Corporation of India for the year 1964-65 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964. [Placed in Library. See No. LT-6773/66].